

Natural calamity

Foodgrains to flood affected areas of Bihar

2155. SHRI RAJO SINGH: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantity of foodgrains allocated from Central Pool to the flood and drought affected areas of Bihar during the last three years;

(b) whether any demand has been raised recently by the State to face the flood havoc in future; and

(c) if so, the details thereof; and

(d) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The following quantity of wheat was allocated from Central pool to the State of Bihar for flood relief in addition to the normal allocation of rice & wheat for Public Distribution System/Targetted Public Distribution System, during the last three years *i.e.* from 1995-96 onwards:

Year	Allocation
1995-96	Nil
1996-97	15,461 MT Wheat
1997-98	40,000 MT Wheat
1998-99	70,000 MT Wheat

(b) No, Sir.

(c) and (d) Do not arise.

PAPERS LAID ON THE TABLE

[Translation]

PLT 125

Notification under Sub-section (3) of Section 30 of the Foreign Contribution (Regulation) Act, 1976 etc.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): I beg to lay the following papers on the table:

(1) A copy of the Foreign Contribution (Acceptance or Retention of Gifts or Presentation) Amendment

Regulations, 1999 (Hindi and English versions) published in Notification No. S.O. 37(E) in Gazette of India dated the 27th January, 1999, under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976.

[Placed in Library See No. LT-2500/99]

(2) A copy each of the following Orders (Hindi and English versions) under sub-section (3) of section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982:—

(i) Special Order dated the 22nd January, 1999 made by the President sanctioning additional funds under Schedule II to the Governor of Tamil Nadu for the financial year 1995-96.

(ii) Special Order dated the 22nd January, 1999 made by the President sanctioning additional funds under Schedule II to the Governor of Tamil Nadu for the financial year 1996-97.

[Placed in Library See No. LT-2501/99]

(3) A copy of the National Security Guard (Group 'C' Posts) Recruitment (Amendment) Rules, 1998 (Hindi and English versions) published in Notification No. G.S.R. 254 in Gazette of India dated the 26th December, 1998, under sub-section (3) of section 139 of the National Security Guard Act, 1986.

[Placed in Library See No. LT-2502/99]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 1996-97, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 1996-97.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library See No. LT-2503/99]